

ITEM NO.35

COURT NO.5

SECTION IX

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 7892/2024

[Arising out of impugned final judgment and order dated 22-12-2023 in WP No. 13927/2019 passed by the High Court of Judicature at Bombay at Aurangabad]

SARANG SUGANDHILAL BORA & ORS.

Petitioner(s)

VERSUS

THE STATE OF MAHARASHTRA & ORS.

Respondent(s)

IA No. 78929/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 9501/2025 - EXEMPTION FROM FILING O.T.

IA No. 9500/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 96459/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

WITH

SLP(C) No. 4246-4247/2025 (IX-A)

IA No. 17915/2025 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT

IA No. 17909/2025 - APPLICATION FOR SUBSTITUTION

IA No. 19591/2025 - EXEMPTION FROM FILING O.T.

IA No. 19590/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 17911/2025 - SETTING ASIDE AN ABATEMENT

Date : 12-03-2026 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) Mr. Shashibhushan P. Adgaonkar, AOR

Ms. Ana Upadhyay, Adv.

Mr. Siddhesh Shirish Kotwal, AOR

For Respondent(s) Mr. Mahesh Prakash Shinde, Adv.

Mr. Ashok Kumar Gupta Ii, AOR

Ms. Manjeet Kirpal, AOR

Mr. M. Y. Deshmukh, AOR

Ms. Sanyukta N. Suryawanshi, Adv.
Mr. Aswathaman D., Adv.

Mr. Mahesh Prakash Shinde, Adv.
Mr. Vatsalya Vigya, AOR

Mr. Shrirang B. Varma, Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR

Mr. Anshuman Ashok, AOR

UPON hearing the counsel the Court made the following
O R D E R

At the request of the learned counsel appearing
for the respondent(s), the matters stands adjourned.

List the matters on 06.05.2026.

(ASHA SUNDRIYAL)
DEPUTY REGISTRAR

(POONAM VAID)
ASSISTANT REGISTRAR